

OPEN COURT
CENTRAL ADMINISTRATIVE TRIBUNAL, ADDL. BENCH
ALIAHABAD

DATED : THE 27 th DAY OF MAY 1997

CORAM :: Hon'ble Dr. R.K.Saxena, J.M.
Hon'ble Mr. D.S.Baweja, A.M.

ORIGINAL APPLICATION NO.832 of 1996

Amar Nath S/o Shri Banwari Lal, R/o
417, Bakshikhurd, Daraganj, Allahabad.

... Applicant

C/A Shri I.M.Kushwaha,Adv.

Versus

1. Union of India through Air Chief Marshal
Headquarter, New Delhi.
2. Air Officer Commanding 29 Wing Air Force Bamrauli
Allahabad.
3. Flying Officer, O/C, Civ. Adm. for AOC
Bamrauli, Allahabad.
4. Dhara Singh Yadav R/o Vill. Lal Bihara
P.O. Bamrauli Allahabad.

... Opposite-parties

C/R Shri Ashok Mohiley, Adv.

ORDER

BY HON'BLE DR.R.K.SAXENA, J.M.-

The applicant Amar Nath has approached the Tribunal to seek relief that the respondents be directed to provide job to the applicant on the basis of the ^{to be} interview which was held in May 1996.

2. The contention of the applicant is that he was called for interview for the post of Anti-Malaria-Lasca-r in May 1995. He was interviewed and he was appointed on the post of daily wages. Some other persons were also similarly appointed. The appointment was of seasonal nature and, therefore, it came to an end on the close of the season. It appears that the applicant had applied afresh in the year 1996 and was interviewed. He was selected but he could not be given job because respondent no.4 who was senior to the applicant and had ~~worked~~ previous experience, was selected; hence this O.A.

3. The respondents opposed the O.A. and stated that it is seasonal job and the names are called from the local Employment Exchange. In selection ~~of~~ the conditions of eligibility and experience is taken into consideration.

4. We have heard Shri I.M.Kushwaha and Shri Ashok Mohiley counsel for the respondents.

5. It is^{an} admitted fact that the post on which the applicant is seeking appointment, is of seasonal nature. The relief claimed was that the respondents be directed to provide the job to the applicant on the basis of interview which was held in May 1996. Shri Ashok Mohiley contends that the Anti-Malaria-lascar is ~~opposed~~ ^{a post} on which the selection is made on seasonal basis. Since the season for which the interview was held in May 1996 is already over and thus the O.A. becomes ~~infructuous~~. He contends that ~~is~~ the ^{applicant} application if he so wants, he may apply for the post ~~of~~ the new season starting in June 1997. In view of these facts, the applicant may approach ^{the respondents} and we hope that if he is found eligible for the purpose, the respondents may consider him. With this direction the Original

Application stands disposed of. No order as to cost.

W. R. Gandy
MEMBER (A)

W. L. Barnes
MEMBER (J)

Gcs